

1978, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-10360/76].

Fertiliser (Movement Control) (2nd Amdit) Order, 1976 & Annual Report of Rajasthan State Agro Industries Corporation Jaipur for 1974-75

SHRI ANNASAHAB P. SHINDE: on behalf of Shri Prabhudas Patel I beg to lay on the Table—

- (1) A copy of the Fertiliser (Movement Control) (Second Amendment) Order, 1976 (Hindi and English versions) published in Notification No. G.S.R 49 (E) in Gazette of India dated the 28th January, 1976, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in library. See No. LT-10361/76].
- (2) A copy of the Annual Report (Hindi and English versions) of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in library. See No. LT-103562/76].

Order of the President re. Extension of President's Rule in Pondicherry

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table a copy of the Order of the President dated the 5th March, 1976 issued under section 51 of the Government of Union Territories Act, 1963, extending the President's rule in Pondicherry for a further period of one year commencing from 28th March, 1976, published in Notification No. S. O. 174 (E) in Gazette of India dated the 6th March, 1976 [Placed in Library. See No. LT-10363/76].

Madras City Municipal Corporation (Amdit) Ordinance, 1976.

SHRI H.K.L. BHAGAT: I beg to lay on the Table a copy of the Madras City Municipal Corporation (Amendment) Ordinance, 1976 (Tamil Nadu Ordinance No. 5 of 1976) (Hindi and English versions) promulgated by the Governor of Tamil Nadu on the 3rd March, 1976, under provisions of article 213 (2) (a) of the Constitution read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu. [Placed in library, See No. LT-10363/76]

Annual Report of 1-1-T. Bangalore for 1974-75, Certified Accounts of I.I.T., Delhi for 1973-74 & Certified Accounts of Jawahar Lal Nehru University New Delhi for 1973-74.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi version) of the Indian Institute of Science, Bangalore for the year 1974-75 [Placed in Library. See No. LT-10365/76].
- (2) A copy of the Certified Accounts of the Indian Institute of Technology, Delhi for the year 1973-74 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961 (Hindi version). [Placed in library. See No. LT-10366/76]
- (3) A copy of the Certified Accounts (Hindi and English versions) of the Jawahar Lal Nehru University, New Delhi, for the year 1973-74 [Placed in Library. See No. LT-10367/76]